

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)-424/ND/2017

In the matter of :

Intergal Biosciences Pvt. Limited

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 11.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. P. Nagesh, Advocate
Mr. Dhruv Gupta, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved in 2nd Motion for issuing directions in relation to notice.

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.12.2017